NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 21(ND)2016 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: MI/s. Sh. Rajesh Negi and Ors. V/s. M/s. Three R Construction Solution Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

5	NO. NAM	ME DES	IGNATION	REPRESENTATIO	N SIGNATURE
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ORDER

Learned counsel for the petitioner is present. Ms. Shruti Verma has appeared on behalf of the learned counsel for the respondent. She seeks and is given one week's time as last chance for filing the reply. The learned counsel shall provide a copy of the reply to the learned counsel for the petitioner within the same time. Rejoinder, if any, shall be filed by the learned counsel for the petitioner within a period of one week thereafter.

List on 02.11.2016.

Sdl-

(R.Varadharajan) Member (Judicial)

Sd1-

(Máharaj Krishan Hanjura) Member (Judicial)